

SLP 372-73/2020

Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.

SLP 833-834/2020

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For Respondent(s)

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Mr. Nachiketa Joshi, Adv.
Mr. Sughosh Subramaniam, Adv.

Mr. B. Krishna Prasad, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 Put up for further hearing tomorrow (30.9.2021).

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master